

18
**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 4/2017 & TP 117-A/2016
with T.P. No. 117/397-398/NCLT/AHM/2016 (New)
CA 33/2016 with C.P. No. 8/397-398/CLB/MB/2016 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017**

Name of the Company: Aum Capital Market Pvt. Ltd. & Ors.
V/s.
Jyoti Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

| S.NO. | NAME (CAPITAL LETTERS) | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------------------------|--------------------|---------------------------|------------------|
| 1. | NAVIN PAHWA | Adv | RESPONDENT NOS 1-3, 10 | Navin Pahwa |
| 2. | | | | |

ORDER

None present for Petitioners. Learned Advocate Mr. Navin Pahwa present for Respondents no. 1 to 3 and 10.

Written submissions filed by Respondents no. 1 to 3 and 10.

List the matter on 08.05.2017 for verification of record.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 1st day of May, 2017.

19

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 86/2017 In CA(CAA) No. 12/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017**

Name of the Company: **Gopal Glass Works Ltd. &
Gopal Mirror Coating Pvt. Ltd. (Joint Application)**

Section of the Companies Act: **Section 230-232 of the Companies Act, 2013**

| S.NO. | NAME (CAPITAL LETTERS) | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------------------------|--------------------|-----------------------|------------------|
| 1. | SWATI SOPARKAR | ADVOCATE | APPLICANTS | Swati Soparkar |
| 2. | | | | |

ORDER

Learned Advocate Mrs. Swati Soparkar present for Applicants.

Heard arguments of Learned Counsel for Applicants.

Order reserved.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 1st day of May, 2017.